

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
Appeal No. 127 of 2013

Dated : 3rd November, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

M/s Lafarge India Pvt. Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
Mr. Praveen Kumar

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain
Ms. Suparna Srivastava for R-2
Mr. C.K. Rai
Ms. Nistha Sikrora
Mr. Vivek Ganadwala (Rep.) for R-1

ORDER

We have heard learned counsel for the parties.

Post the matter for further hearing on **07.11.2014 at 11.00 A.M** as first item.

(Justice Surendra Kumar) (Rakesh Nath) (Justice M. Karpaga Vinayagam)
Judicial Member Technical Member Chairperson
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